

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1078

ANSWERED ON:22.11.2016

Complaints about Distribution of Foodgrain

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari;Singh Shri Satya Pal

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the details of the complaints received by the Government regarding shortcomings in distribution of foodgrains to beneficiaries across the country during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has conducted any enquiry into the said complaints during the said period, if so, the details and outcome thereof and if not, the reasons therefor;
- (c) whether it is a fact that a number of people are suffering/dying from hunger on account of ineffective monitoring of the mechanism to ensure that the benefits of foodgrain based welfare schemes/programmes reach the intended beneficiaries across the country, if so, the details thereof, State/UT-wise and the reasons therefor along with the response of the Government thereto; and
- (d) the other corrective steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

(a) & (b): A statement indicating State-wise number of complaints on Targeted Public Distribution System [TPDS] received from 2013 to 2016 (upto 10.10.2016) is at Annexure -I.

As and when shortcomings/complaints are received by the Government from individuals and organizations as well as through press reports, they are sent to State/UT Governments concerned for inquiry and appropriate action.

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â€2â€  
(c) & (d) : No State/UT Government has reported any incident of death due to starvation so far. To eradicate the problem of hunger/starvation and to provide food security to the vulnerable population National Food Security Act, [NFSA] 2013, has been implemented which envisages to cover upto 75% of the rural population and 50% of the urban population. Under NFSA, beneficiaries are identified under two categories namely:

- (i) Antyodaya Anna Yojana (AAY) Households, and  
(ii) Priority Households

The eligible households are entitled to receive foodgrains (rice, wheat or coarsegrains or any combination thereof) under TPDS @ Rs 3/-, 2/- & Re 1/- per kg respectively with entitlements of priority households being @ 5kgs per person per month and AAY families are entitled for @ 35 kg per family per month.

Besides, the Government has been providing foodgrains at highly subsidized prices to the targeted population through State/UT Governments under Other Welfare Schemes (OWS) also such as Mid-Day Meal Scheme, Integrated Child development Services (ICDS) Scheme, Rajiv Gandhi Scheme for Empowerment of Adolescent Girls, Annapurna Scheme etc.

Strengthening and streamlining of TPDS is a continuous endeavour. To improve functioning of TPDS, Government has been regularly issuing advisories and holding meetings, conferences, etc. wherein State/UT Governments are requested for review of lists of beneficiaries, improving the offtake of allocated foodgrains, ensuring monitoring of end-to-end operations of TPDS through electronic platform, notifying Internal Grievance Redressal Mechanism, ensuring timely availability of foodgrains at FPSs, greater transparency in functioning of TPDS, improved monitoring and vigilance at various levels, improving the viability of FPS operations, etc.

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ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF THE UNSTARRED QUESTION NO. 1078 DUE FOR ANSWER ON 22.11.2016 IN THE LOK SABHA

STATEMENT: COMPLAINTS ON TPDS RECEIVED IN THE DEPARTMENT FROM INDIVIDUALS, ORGANISATIONS & THROUGH MEDIA REPORTS ETC FROM 2013 TO 2016 (upto 10.10.2016)

S. No.

State/UT

2013

2014

2015

2016

1

Andhra Pradesh

3

4

8

3

2

Arunachal Pradesh

-  
1  
1  
-  
3  
Assam  
-  
5  
34  
31  
4  
Bihar  
32  
55  
106  
61  
5  
Chhattisgarh  
3  
3  
6  
9  
6  
Delhi  
37  
78  
113  
79  
7  
Goa  
-  
-  
-  
1  
8  
Gujarat  
4  
16  
8  
9  
9  
Haryana  
11  
26  
35  
29  
10  
Himachal Pradesh  
-  
-  
4  
3  
11  
J&K  
-  
-  
5  
3  
12  
Jharkhand  
8  
16  
32  
21  
13  
Karnataka  
6  
6  
16  
18  
14

Kerala

1  
1  
16  
16  
15

Madhya Pradesh

17  
7  
17  
15  
16

Maharashtra

20  
25  
48  
49  
17

Manipur

2  
1  
6  
3  
18

Meghalaya

1  
2  
7  
9  
19

Mizoram

-  
-  
-  
-  
20

Nagaland

-  
3  
-  
-  
21

Orissa

3  
8  
22  
41  
22

Punjab

6  
5  
10  
4  
23

Rajasthan

18  
31  
33  
40  
24

Sikkim

0  
-  
-  
-  
25

Tamil Nadu

9  
7  
22  
24

26  
Telangana  
-  
-  
10  
-  
27  
Tripura  
-  
-  
-  
1  
28  
Uttarakhand  
2  
8  
24  
18  
29  
Uttar Pradesh  
92  
137  
197  
350  
30  
West Bengal  
7  
11  
32  
23  
31  
A&N Island  
-  
-  
-  
1  
32  
Chandigarh  
-  
3  
6  
2  
33  
D& N Haveli  
-  
1  
-  
-  
34  
Puducherry  
-  
-  
-  
-  
TOTAL  
282  
460  
818  
863  
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